Resolution Professional: Vinodkumar Pukhraj Ambavat IBBI Registration No. IBBI/IPA-001/IP-P00420/2017-18/10743

Name of the corporate debtor: Shree Daksh Jyot Silk Mills Pvt Ltd; Date of commencement of CIRP: 12th February, 2020.; List of creditors as on: 01st December, 2021. List of operational creditors (Workmen)

(Amount in Rs.)

| SI. | Name of authorised     | Name of work man | Details of claim received Details of claim admitted |         |                 |           |                 | Amount of         | Amount     | Amount of claim | Amount of    | Remarks, if any |  |
|-----|------------------------|------------------|---|---------|-----------------|-----------|-----------------|-------------------|------------|-----------------|--------------|-----------------|--|
| No. | representative, if any |                  | Date of   | Amount  | Amount of claim | Nature of | Whether related | % voting share in | contingent | of any          | under        | claim not       |  |
|     |                        |                  | receipt   | claimed | admitted        | claim     | party?          | CoC, if           | claim      | mutual          | verification | admitted        |  |
|     |                        |                  |   |         |                 |           |                 |                   |            |                 |              |                 |  |
|     |                        |                  |   |         |                 |           |                 |                   |            |                 |              |                 |  |
|     | 0 Total                |                  |   | -       | -               | -         | -               | -                 | -          | -               | -            | -               |  |